

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

ORDER

In partial modification of this office order bearing No. 2729/74239-304/W.V./Gaz./2011 dated 22.12.2011, the following Additional District & Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations and Investigating agencies of South & South-East Police Districts of Delhi as mentioned below against their name during winter vacation, 2011.

Sl. No.	Name of Judicial Officer	Name of Police District	Dates on duty	Place of Duty
1	Sh. Narottam Kaushal, ASJ (Electricity), South, Saket Court, New Delhi.	South & South-East	29.12.2011 & 30.12.2011	Saket Court
2	Sh. Vinay Kumar Khanna, ASJ, South-East, Saket Court, New Delhi	South & South-East	31.12.2011	Saket Court

The aforesaid Judicial Officers shall be entitled to avail of compensatory leave in the calendar year 2012 in lieu of the duty actually performed during winter vacation, 2011.

Detention of Ms. Nirja Bhatia, PO MACT, Saket Court, New Delhi is hereby cancelled as requested.

Sunita Gupta
(Sunita Gupta)

District & Sessions Judge : Delhi

No. 2753/75301-348 W.V./Gaz/2011

Dated, Delhi the 24 DEC 2011

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judge & ASJ I/c South & South-East, Saket Court, New Delhi.
- 3 The Officer In-charge, Administration Branch I, II & III, with the request to detain the staff of the Judicial Officers as mentioned above, during winter vacation, 2011.
- 4 The Officer In-charge/Controlling Officer, Pool Car, Tis Hazari Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi with the request to detain the drivers of the abovesaid Judicial officers, if such request to received.
- 5 The Officer concerned.
- 6 The Chief Metropolitan Magistrate, Delhi.
- 7 The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi with the request to detain the Peons attached to the aforementioned Judicial Officers.
- 8 The Superintendent/In-charge, Administration Branch, I, II & III, General Branch, Filing Section, Pool Cars, Care Taking Branch, Computer Branch & Vigilance Branch, Tis Hazari Court, Delhi.
- 9 The Care Taker, Saket Court, New Delhi.
- 10 The Reader to District & Sessions Judge, Delhi.
- 11 The In-charge, Facilitation Centre, Saket Court, New /Delhi.
- 12 The Director, Directorate of Prosecution, Tis Hazari Court, Delhi.
- 13 The website committee, Hindi & English, Tis Hazari Court, Delhi.
- 14 The Dealing Clerk, Compensatory Leave, Judicial Branch & Administration Branch, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi with the direction to maintain the record and grant the compensatory leave to the abovesaid Judicial officers and the staff.
- 15 The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.

Sunita Gupta 24/12/11
District & Sessions Judge : Delhi

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